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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CS(OS) 262/2019

TAJUNISSA & ANR.

.....Plaintiff

Through: None

versus

MR. VISHAL SHARMA & ORS.

....Defendant

Through: Mr. Nishant Srivastav, Adv.

for Kotak Mahindra Bank

Ltd.

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. DEVENDER KUMAR GARG (DHJS)

> ORDER 25.02.2025

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Proceedings are being conducted through hybrid mode.

Ld. Presiding Officer is on leave today.

As per direction, re-notify the matter for purpose fixed on 07^{th} April, 2025.

READER TO SH. DEVENDER KUMAR GARG (DHJS) JOINT REGISTRAR (JUDICIAL)

FEBRUARY 25, 2025

Click here to check corrigendum, if any